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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/30/2016
NAME OF THE PETITIONER(S) : N.Kannan
NAME OF THE RESPONDENT(S) : Sri Selvanarayana Packaging P Limited & 8 others
UNDER SECTION : 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1) T.V.P. Saivihan
Mr Cibi Vishnu

Counsel for
Petitioner

Sai Vil

(2) R. Siva kumar

Counsel for
R1, R2, R3 & R5

R. Siva kumar

ORDER

Counsel for petitioner present. Counsel for R1 to R3 & R5 present. In relation to the statement of accounts filed by the respondents, counsel for petitioner intends to file a short reply for which he prayed for two weeks' time. Considering his request, time is enlarged with a direction to furnish a copy of the same to the other side prior to the next date of hearing. Both the parties are directed to submit their arguments on the next date of hearing. Put up on **18.07.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)